

an>

Title: Regarding the feat of our golden girl, Dipa Karmakar in Rio olympics, 2016.

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): Madam Speaker, I thank you for giving me this opportunity to speak.

Madam, today, I would like to draw the attention of the House and the whole nation to the fact of our Golden Girl, Dipa Karmakar, the first Indian woman gymnast, who got a prize in Asian and Commonwealth Games also. She is now going to attend the final round of the Gymnastics in Rio Olympics. Dipa has successfully completed the 'Prodnova' vault, a very dangerous vault, to climb new peaks in her already well established upliftment.

So, I urge upon the whole House and the Nation to stand behind her and also other aspirants, who are participating in Rio 2016 Olympics.

HON. SPEAKER: Shri Bhairon Prasad Mishra, Shri M.B. Rajesh, Shri Prasun Banerjee, Shrimati Arpita Ghosh, Shrimati Pratima Mondal, Dr. Ratna De (Nag), Dr. Tapas Mandal, and Shri Md. Badaruddoza Khan are permitted to associate with the issue raised by Shri Sankar Prasad Datta.

माननीय अध्यक्ष : हम बैस्ट विशिज्ञ देते हैं।

श्री महिलकार्जुन खड़गे (गुलबर्गा) : माननीय अध्यक्ष जी, खास तौर से कश्मीर के हालात के बारे में यह बहुत ही महत्वपूर्ण मुद्दा है। अगर माननीय प्रधानमंत्री यहां होते और कश्मीर के हालात के बारे में बयान देते तो ठीक होता।

माननीय अध्यक्ष : गृह मंत्री ने बयान दिया है।

श्री महिलकार्जुन खड़गे: इसके बारे में उन्होंने बाहर अपना बयान दिया है। उन्होंने अपनी चुप्पी बाहर तोड़ी है, लेकिन इसके बजाय सदन में आकर कहते। यहां जो हालात हैं, और न बिगड़ें, इसलिए यहां इसका पूर्ण विवरण होना चाहिए था।

अध्यक्ष महोदया, मैं डिमांड करता हूं कि प्राइम मिनिस्टर ने जो बातें बाहर कहीं हैं, वे उन्हें संसद में कहनी चाहिए। उसके लिए आपकी तरफ से एक डायरेक्शन जाना चाहिए कि वे इस संबंध में एक स्टेटमेंट दें। हमें यहां की स्थिति का पता होना चाहिए, क्योंकि हम सब चिंतित हैं। उस चिंता को दूर करने के लिए आप ही उन्हें डायरेक्शन दे सकती हैं।

इसलिए मैं अनुरोध करना चाहता हूं कि आप जल्द से जल्द प्राइम मिनिस्टर की ओर से एक स्टेटमेंट हाउस में दिलाइये।

HON. SPEAKER: The House stands adjourned to meet again at 2.20 p.m.

13.15 hours

*The Lok Sabha then adjourned till Twenty Minutes past
Fourteen of the Clock.*

14.23 hours

*The Lok Sabha re-assembled
at Twenty-Three Minutes past Fourteen of the Clock.*

(Hon. Deputy Speaker *in the Chair*)

MATTERS UNDER RULE 377 *

HON. DEPUTY SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally hand over the text of the matter at the Table of the House within 20 minutes. Only those matters shall be treated as laid for which the text of the matter has been received at the Table within the stipulated time. The rest will be treated as lapsed.